CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 05.10.2016

CP No. 291/00022/2016(OA No.291/00096/2016)

Mr. R.P.Tiwari, Counsel for the applicant.

Mr. Gaurav Jain, Counsel for respondents.

In compliance to the directions given by this Tribunal vide order dated 15.2.2016, the respondents have already passed a speaking order on 20.6.2016 declining the claim of the applicant. Therefore, we see no reason to keep pending contempt proceedings against the respondents.

Therefore, the Contempt Petition is dismissed.

Notices issued to the respondents are discharged.

However, the applicant would be at liberty to challenge the legality of the speaking order on original side, if so advised.

(Meenakshi Hooja)

Member (A)

(S.K. Kaushik) Member (J)

Adm/